NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH CP NO. 36/ND2014

RT CP No.196/Chd/Hry/2017

Shri Sumit Dhir

.....Petitioner

Versus

SK Habitare Homes India Pvt.Ltd. & Ors.

.....Respondent

Present::

None for Petitioner.

Mr. Arora Vishwas Kumar, Advocate for

Respondent Nos.1 to 12 & 16.

Office reported that original paper book along with order sheet of this file was inadvertently attached with the other connected petition CP No.37/ND/2014 RT No.214/Chd/Hry/2017 against the same respondent. Bench Officer informs that the said connected matter is listed for 29.08.2017.

This petition was received by transfer from NCLT, Delhi.

Notice be issued to both the parties for the date of hearing along with CP

No.37/ND/2014 on 29.08.2017.

(Justice R.P.Nagrath) Member (Judicial)

August 03, 2017